

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 1
CA(CAA)- 77/ND/2022**

IN THE MATTER OF:

**M/s. IBH Print and Bind Pvt. Ltd. and
M/s. Ramshila Paper Resources Pvt. Ltd.**

...APPLICANT

Section

U/s 230-232

**Order delivered on 17.11.2022
(Virtual Hearing)**

Coram:

**SHRI P.S.N PRASAD, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Applicant :
For the RD :
For the OL :
For the Income Tax Department :**

ORDER

Matter is adjourned to **18.11.2022**.


(COURT OFFICER)